

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

28.08.2009

OA No. 245/2009

Mr. Ramesh Chand, Counsel for applicant.

Mr. S.S. Hassan, Counsel for respondents nos. 1, 2, 4, 5, 7 and 8.

Mr. Yogesh Sharma, Proxy counsel for

Mr. Virendra Dave, Counsel for respondents nos. 1, 3, 4 & 6.

Learned counsel for the applicant submits that pursuant to the reply filed to the show cause notice, the respondents have revised the seniority list. This fact is not disputed by the learned counsel for the respondents.

In view of this development, learned counsel for the applicant does not want to press this OA.

Accordingly, the OA is disposed of as having become infructuous.

*Khatri*  
(B.L. KHATRI)  
MEMBER (A)

*Chauhan*  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ

copy given vide  
No 784 To 786  
31/8/09  
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